

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

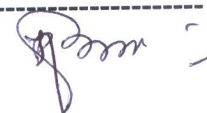
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP Paulraj
NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M/s. Ramalingam & Associates

Counsel for Respondents 1, 4 & 5



T. Chellukumar

T. Saravanan

T. Fakhayria

Counsel for Petitioner 2, 3 & 6



A. PRABHAKARA REDDY

Counsel for Petitioner



ORDER

Counsel for petitioner present. Counsel representing R1, R4 & R5 and counsel representing R2, R3 & R6 are present. Counsel for petitioner filed a memo proposing the names of two entities for the purpose of evaluation for which Counsel for R1, R4 & R5 opposed. Further they proposed to choose a name from the Institute of Chartered Accountants. Counsel for R2, R3 & R6 filed an additional typed set alongwith an order copy dated 3.10.2016 from the Hon'ble High Court of Madras. The said copies are served to the other side and the same is taken on record. He also filed written arguments in the Registry on 8.12.2016 by serving a copy to the other side. Put up on **21.12.2016 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)